

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00769/2019

Friday, this the 25th day of October, 2019

C O R A M :

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Ashmil.P.,
S/o.Abdulla,
Aged 23 years,
GDS ABPM, Chennamangallur B.O.,
Mokkam S.O., Calicut Postal Division, Kozhikode.
Residing at Perumthottathil, Omassery (P.O),
Neeleswaram, Kozhikode, Kerala – 673 572. ...Applicant

(By Advocate Mr.K.P.Harish)

v e r s u s

1. The Superintendent of Postal Office,
Calicut Division, Calicut,
Kozhikode District – 673 003.
2. Assistant Superintendent of Post Offices,
Kunnamangalam Sub Division,
Kozhikode District – 673 571.
3. The Postmaster General,
Northern Region, Kozhikode,
Kozhikode District – 673 011.
4. Chief Postmaster General,
Kerala Circle Office, PMG Junction,
New Planetarium, Thiruvananthapuram – 695 033.
5. Union of India represented by Secretary to Government of India,
Ministry of Communications, Department of Posts,
New Delhi – 110 001. ...Respondents

(By Advocate Mr.L.K.Rajagopal, ACGSC)

This application having been heard on 25th October 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

The applicant is presently working as GDS ABPM at Chennamangallur B.O under Mokkam S.O.. He had applied for a transfer to Alli B.O, Mokkam S.O. While his application was pending before the respondents, the respondents have chosen to include this post as earmarked for direct recruitment as per Annexure A-3 Notification.

2. This Tribunal is of the view that interest of justice will be met if the 4th respondent consider the representation dated 4.9.2018 and takes a decision on the same taking into account the circumstances narrated in the representation which shall be done as expeditiously as possible and in any case within a period of thirty days from the date of receipt of a copy of this order. Ordered accordingly.

3. The O.A stands disposed of as above. No costs.

(Dated this the 25th day of October 2019)

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures in O.A.No.180/00769/2019

1. **Annexure A-1** – A copy of the Medical Certificate dated 7.6.2018 issued by the Medical Officer, Primary Health Centre, Ommassery.
2. **Annexure A-2** – A copy of the application dated 4.9.2018.
3. **Annexure A-3** – A copy of the relevant pages of Notification Rectt/50-1/DLGS/2019 issued by the Postal Department.
